

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/13617/A

From :- Shri Saptarshi Garg,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Thaneswar Kalita
Principal Judge, Family Court No. 1,
Kamrup(M), Guwahati.

Dated Guwahati, the rd 22 December, 2022

Sub:- **Winter Vacation.**

Ref:- Your letter No. FCG. 297/22, dtd. 17TH December 2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **winter vacation from 24.12.2022 to 31.12.2022 (including Christmas holidays) along with station leave permission from the morning of 24.12.2022 till the evening of 31.12.2022**, as prayed for. The Counsellor, Family Court No. 1, Kamrup (M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/13618-13619/A, dated , 22-12-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Kds